

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(27) C.P.(I.B)-1616/7/(MB)/2017  
MA 980/2018

CORAM: Present : SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 10.09.2018

NAME OF THE PARTIES: Vellurmadam Harish Gopalakrishnan  
V/s  
Unitech Tranformers Private Limited

SECTION OF THE COMPANIES ACT: 7 OF INSOLVENCY AND BANKRUPTCY  
CODE, 2016.

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**ORDER**

1. The Learned Representative of RP is present.
2. On request CIRP is hereby extended for ninety days with effect from 19.09.2018. Accordingly, Application is allowed.

SD/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**

**10.09.2018.**  
HHS